

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building ,36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Ref: Docket No. 48/TT/2011

Date: 6.2.2012

To
The Deputy General Manager (Commercial),
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval under Regulation 86 of CERC (Conduct of Business) Regulations 1999 and CERC (Terms and Conditions of tariff) Regulations 2009 for determination of transmission tariff for Northern Region System Strengthening Scheme-V , for tariff block 2009-14 period in Northern Region

Sir,

I am directed to refer to your petition on the subject mentioned above, and to request you to furnish following information on affidavit, with advance copy to the respondents/beneficiaries, latest by 27.2.2012:

Supporting document(s) for Exchange rate as on the date of commercial operation, i.e. 1.1.2011, for ADB-III loan

Yours faithfully,

Sd/-
(P.K.Sinha)
Assistant Chief (Legal)